Leprosy Programme in Assam

*501.SHRI C. P. MAJHI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether any allocation is made for Assam under the National Leprosy Control Programme under the Fifth Five Year Plan; and
- (b) if so, what are the details of the allocation and location of leprosy control units in that State?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

A total allocation of Rs. 44.95 lakhs has been tentatively made for the National Leprosy Control Programme during the 5th Five Year Plan for Assam State. A sum of Rs. 2.65 lakhs has been provided during 1974-75.

The detailed item-wise break-up of this allocation has not been done as this would depend on the performance of the State during each Year of the Plan. However, the following targets have been envisaged for the entire Fifth Plan for the State of Assam:—

| Leprosy Control Units | | 2 |
|-------------------------------------|------|-------|
| 2. Survey, Education and Treatment | | |
| Centres | | 160 |
| 3. Non-medical Supervisors for SET | | |
| Centres | | 23 |
| 4. TJrban Leprosy Centres | | 10 |
| 5. Reconstructive Surgery Units | | 1 |
| 6. Training Centres for para-medica | ıl w | orker |
| •. | | 1 |

V. Temporary Hospitalisation Wards ...

8. District/Regional Leprosy Officers . . . 3

The exact location of the Leprosy Control Units will be decided by the State Government in consultation with the Directorate General of Health Services. However, these will be established in the highly endemic and moderately endemic districts. In addition, highly endemic pockets in low endemic districts can also be covered.

Financial Irregularities in F.C.I. Accounts

*502.SHRI BHUPESH GUPTA:
SHRI YOGENDRA SHARMA: DR.
Z. A. AHMAD: SHRI J. S. ANAND:
SHRI L. MAHAPATRA:

Will the Minister of AGRICULTURE be pleased to state :

- (a) whether it is a fact that the Comptroller and Auditor General of India has pointed out cases involving waste and fraud worth about Rs. 150 crores while auditing the accounts of the Food Corporation of India; and
- (b) if so, the details in this regard and action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) No, Sir. However, the Director of Audit (Food) has forwarded certain draft audit paragraphs while auditing the accounts of the Food Corporation of India for factual verification and comments. They are being processed by the Food Corporation of India.

कृषि के विभिन्न पहलुग्नों के संबंध में गठित किए गए ग्रायोग, समितियां इत्यादि

* 503. श्री वीरेन्द्र कुमार सखलेचा: श्री भैरों सिंह शेखावत: श्री डी० के० पटेल: श्री सब्रमण्यम स्वामी:

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) चौथी पंचवर्षीय योजना की अवधि के दौरान कृषि के विभिन्न पहलुओं की जांच करने और उनके संबंध में सिफारिणें करने के लिये कितने आयोग, सिमितियां, वोई और अध्ययन दल गठित किये गये;
- (ख) इनमें से प्रत्येक निकाय ने ग्रपना प्रतिवेदन किस-किस तारीख को प्रस्तुत किया ;